

**HIGH COURT OF ANDHRA PRADESH::HYDERABAD
ABSTRACT**

PUBLIC SERVICES - Andhra Pradesh State Judicial Service - Junior Civil Judges - Transfers and Postings - ORDERED.

ROC.NO.6313/2013-B.SPL.

NOTIFICATION NO.1273-B.SPL.

DATED:21.10.2013

The High Court is pleased to order the following Transfers and Postings:-

1. Kum. G.Govinda Lakshmi, Judicial Magistrate of First Class, Special Mobile Court, Adilabad is transferred and posted as Junior Civil Judge, Utnoor, Adilabad District VICE Sri A.Jaya Raj, transferred.

2. On relief, Sri A.Jaya Raj, Junior Civil Judge, Utnoor, Adilabad District is transferred and posted as Judicial Magistrate of First Class, Special Mobile Court, Adilabad VICE Kum. G.Govinda Lakshmi, transferred.

1. Kum. G.Govinda Lakshmi will immediately handover charge of her post to the Special Judicial Magistrate of First Class Excise Court, Adilabad, and proceed to her new station. She shall take charge of her post from Sri A.Jaya Raj.
2. The Special Judicial Magistrate of First Class Excise Court, Adilabad, will be in full additional charge of the post of Judicial Magistrate of First Class, Special Mobile Court, Adilabad, till the substitute posted takes charge.
3. Sri A.Jaya Raj on relief by his successor will proceed to his new station and shall take charge of his post from Special Judicial Magistrate of First Class, Excise Court, Adilabad.

A Shankar
REGISTRAR (VIGILANCE)

To

1. The officer.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships kind perusal)
3. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of A.P., Hyderabad (for placing before the Registrars for information)

4. The Central Project Coordinator, High Court of Andhra Pradesh, Hyderabad
5. The Chief Secretary to the Government of Andhra Pradesh, Hyderabad
6. The Secretary to the Government (Legislative Affairs and Justice), Law Department, Government of Andhra Pradesh, Hyderabad
7. The Secretary to Government, Legal Affairs, Law Department, Government of Andhra Pradesh, Hyderabad
8. The Accountant General, Andhra Pradesh, Hyderabad
9. The Director of Treasuries and Accounts, Hyderabad
10. The Director, Andhra Pradesh Judicial Academy, Secunderabad
11. The Member Secretary, Andhra Pradesh State Legal Services Authority, City Civil Court Compound, Hyderabad.
12. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court Buildings, Hyderabad.
13. The Prl. District and Sessions Judge, Adilabad.
14. The I Addl. District and Sessions Judge, Adilabad.
15. The Junior Civil Judge, Utnoor, Adilabad District.
16. The Judicial Magistrate of First Class, Special Mobile Court, Adilabad.
17. The Special Judicial Magistrate of First Class, Excise Court, Adilabad.
18. The District Treasury Officer, Adilabad.
19. The Sub Treasury Officer, Utnoor, Adilabad District.
20. The President, Andhra Pradesh State Judicial Officers Association, (Sri P.Mutyala Naidu, Prl. District and Sessions Judge, Vizinagaram.)
21. The Secretary, Andhra Pradesh State Judicial Officers Association, (Sri V.Jaya Surya, Prl. District and Sessions Judge, Visakhapatnam.)
22. **THE SECTION OFFICERS:-**
 - a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, and (j) Special Officers Section, High Court of Andhra Pradesh, Hyderabad